

(c) the compensation given by Government to victims in each case;

(d) the number of persons identified as responsible for these blasts; and

(e) the action taken against those responsible for these blasts?

THE MINISTER "OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI BHUVNESH CHATURVEDI): (a) to (e) The information is being collected and will be laid on the Table of the House.

Modernisation of Blood Banks

1748. PROF. VIJAY KUMAR
MALHOTRA:
SHRI SUSHIL KUMAR
SAMBHAJIRAO SHINDE:
SHRIMATI VEENA VERMA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a plan has been framed long time back to check the spread of diseases like Malaria, Syphilis, Hepatitis -ed AIDS by modernising all blood unks in the country by providing them utter types of equipment;

(b) if so, the reasons for those equipment still not being provided to the blood banks and the continued use of the poor equipment that makes it difficult to certify the quality of the blood; and

(c) what action Government propose to take in the matter now without any delay?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (DR. C. SILVERA): (a) Yes, Sir.

(b) and (c) 150 Zonal Blood Testing Centres have been set up all over the Country with linkages provided to Blood Banks located in the public, private and voluntary sector. These Zonal Blood Testing Centres have been provided

ELISA equipment and HIV test kits. District Level Blood Banks are provided Rapid Test Kits. All the 608 Blood Banks in Public Sector are proposed to be modernized. 138 major blood banks have been provided cash grant for purchase of blood bank "equipment during the year 1989-91. Director General of Supplies and Disposals has floated tenders and placed orders for procurement of euipment for the remaining 470 blood banks. Some of the equipments in the form of Blood Bank refrigerators has already arrived and has been delivered to a number of blood banks.

MoUS signed by State Govts, directly with foreign investors

1749. SHRI CHATURANAN
MISHRA:
SHRI N. GIRI PRASAD:

Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that a number of State Governments have directly negotiated with the foreign investors and signed MoUS for investments in their own States;

(b) if so, the names of such State Governments and details of the MoUs signed during the year 1995 so far;

(c) the details of the MoUs signed by the Central Government directly during the same period; and

(d) which are the projects signed by the Central as well as States, on which the work has already started?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI BHUVNESH CHATURVEDI): (a) to (d) MoUs for- foreign investment in industrial projects are generally signed between the Indian entrepreneurs, State Government undertakings and foreign investors; hence, information on MoUs signed are not centrally maintained.